

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/020/472/2018
Date of Order : 13-06-2018

Between :

1. Surukuti Chiranjeevi, Group 'B',
S/o S.Papa Rao, Age about 24 yrs,
D.No.64-11-26, Old Ramalatam Street,
Sriharipuram, Malkapuram Post,
Visakhapatnam-11.
2. Kintada Sunil, S/o K.Krishna,
Age about 21 yrs,
D.No.58-28-9/1, Butchirajupalem,
Gandhinagar, Visakhapatnam-27.
3. M. Hemantha Kumar, Sc
S/O M.Ranganadham, Age about 31 yrs,
C/O V.Ramarao, Ff-3, Dalappa Mansion,
104 Area, Marripalem, Visakhapatnam-530008
4. Juttada Sandeep, Ur
S/O J Ramgopal, Age about 26 yrs,
D.No: 58-28-17, Butchirajupalem,
Gandhinagar, Visakhapatnam-27
5. Nodagala Venkata Tarun Kumar,
S/O N.V .Appala Raju, Age about 25 yrs,
D.No: 6-374, Lig-21, Vuda Apparements,
Gowtham Nagar, Vepagunta,
Visakhapatnam-47
6. Nadupuru Ravi Kumar,
S/O N Somayya, Age about 28yrs
D.No: 18-8-19, Pedanadipuru,
Pedagantyada, Visakhapatnam-44
7. Bongu Rambabu,
S/O B.Manmadha Rao, Age about 25 yrs,
D.No:1-221, Karakavalasa Vill & Post,
Jalumuru, Srikakulam-532428.
8. Yenuguthala Divya Gowri,
D/O Y Rama Rao, Age 26 yrs,
D.No: 40-2-3, Kasthuri Nagar-I,
Kailasapuram, Visakhapatnam-24
9. . Bharat Babu,

S/O P.Nageswara Rao, 28yrs
Gokarnapuram,Srungavarappadu,
Kolletikota,Kaikaluru,Krishna Dist-521340,A.P.

10.Kanakala Durga Rao,
S/O K. Santasappadu,27 yrs,
Near Dpep School, BC Colony,Arikathota Vill &
Post,Ramabhadra Puram,Vizianagaram-535579.

11.Chelukuri Swaroop,
S/O Ch V S Narsimha Murthy,Age 27 yrs,
D.No: 23-7-51,Simhagiri Colony,
Gajuwaka, Visakhapatnam-530026

12.Divili Usha Rani,
D/O Jaggarao,Age 28yrs
D.No: 22-17-19/1,Ambedkar Colony,
Pedagantyada,Visakhapatnam-530044.

13. Ponnada Manikanta,
S/O P Appala Raju,Age about 23 yrs
D.No:18-8-5,Pedanadupuru,
Pedagantyada Rh Colony,
Gajuwaka,Visakhapatnam.

14. Sabbavarapu Satish Kumar,
S/O S Srinivasarao,Age about 30 yrs,
D.No: 50-96-2/1,Tpt Colony,Seethammadhara,
Visakhapatnam-13

15.Nebarthi. Vijayalakshmi,
D/O N.Appa Rao,Age about 23 yrs,
D.No: 1-132,Boduvalasa,
Sabbavaram,Visakhapatnam-531035.

....Applicants

AND

1. The Union of India, Rep by its Secretary,
Ministry of Defence, South Block,
New Delhi-110011.
2. The Chief of Naval Staff,
Integrated Headquarters of
Ministry of Defence (Navy) New Delhi 110011.
3. The Flag-Officer-Commanding in Chief,
Head quarter Eastern naval Command,
Visakhapatnam.
4. The Chief General Manager,

Naval Armament Depot, Indian Navy
NAD post Visakhapatnam 530009.

...Respondents

Counsel for the Applicant: Mrs. Anita Swain
Counsel for the Respondents : Mr.P.Krishna,Addl.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS.MINNIE MATHEW,ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

We have taken-up this case today suo-moto as similar cases came up today for admission hearing. After hearing learned counsel for the applicants, we are of the view that, in view of the interim order passed in this case yesterday i e on 12.06.2018, nothing survives for further adjudication in the OA.

2. Accordingly the OA is disposed of as no further order is necessary. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 13th June, 2018.
Dictated in Open Court.

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